Annexure – 9
Name of the corporate debtor: REWARD BUSINESS SOLUTION PRIVATE LIMITED ; Date of commencement of CIRP :- 18/02/2021

List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

| Sl. No | | | | Details of clai m admitted | | | | | Amount of contin | Amount of any | Amount of claim | Amount of claim | Remarks, if any |
|-----------|--------|-----------------|----------------|-------------------------------|-----------------------|---|------------------------------------|------------------------|------------------|-----------------------------------|-----------------|----------------------------|-----------------|
| | -ditor | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount co vered by Security interest | Amount co vered by guarantee | Whether related party? | -gent claim | mutual dues, that may be | not admitted | under verifica- tion | |
| | | | | | | | | | | set-off | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | NIL | | | | | |
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